

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

DATED: NAINITAL: APRIL 25, 2023

No. 209/UHC/Admin.A-2/2023

Shri Sanjeev Kumar, 2nd Additional District & Sessions Judge, Haridwar is directed to continue the earlier assigned charge of the Special Court of *Gangster Act*, Haridwar, in addition to his present duties.

No. 210/UHC/Admin.A-2/2023

Shri Chandramani Rai, 2nd Additional District & Sessions Judge, Dehradun is directed to continue the earlier assigned charge of the Special Court of *Gangster Act*, Dehradun, in addition to his present duties.

No. 211/UHC/Admin.A-2/2023

Shri Dharmendra Singh Adhikari, 3rd Additional District & Sessions Judge, Dehradun is directed to continue the earlier assigned additional charge of office of the Secretary, Lokayukta, Uttarakhand, Dehradun.

Note:

- (A) Recommendation of the name of Shri Subir Kumar, Judge, Family Court, Nainital is being sent to the Uttarakhand State Legal Services Authority, Nainital to give him the additional charge of the office of the Chairman, Permanent Lok Adalat, Nainital.
- (B) Recommendation of the name of Shri Manoj Garbyal, 1st Additional District & Sessions Judge, Dehradun is being sent to the State Government to give him the additional charge of the office of Presiding Officer, Food Safety Appellate Tribunal, Dehradun with the direction to preside over the tribunal for half day on every working Saturdays.
- (C) Recommendation of the name of Ms. Vijay Lakshmi Vihan, 2nd Additional District & Sessions Judge, Rishikesh, District Dehradun is being sent to the State Government to confer her the powers of Special Judge, NDPS Act, at Rishikesh, District Dehradun, in addition to her present duties.
- (D) Recommendation of the name of Shri Anirudh Bhatt, 3rd Additional District & Sessions Judge, Haridwar is being sent to the State Government to confer him the powers of Special Judge, NDPS Act, at Haridwar, in addition to his present duties.
- (E) Recommendation of the name of Shri Chandramani Rai, 2nd Additional District & Sessions Judge, Dehradun is being sent to the State Government to confer him the powers of Special Judge, NDPS Act, at Dehradun, in addition to his present duties.
- (F) Recommendation of the name of Shri Seash Chandra, 4th Additional District & Sessions Judge, Dehradun is being sent to the State Government to give him additional charge of a Member of the Commercial Tax Tribunal, Uttarakhand, Dehradun under VAT Act, 2005.
- (G) Recommendation of the name of Ms. Anjali Noliyal, 7th Additional District & Sessions Judge, Dehradun is being sent to the State Government to confer her the powers of Special Judge of "*Prevention of Corruption Act*" at Dehradun **for Garhwal Region.**

(H) Recommendation of the name of Shri Tarun, 8th Additional District & Sessions Judge, Dehradun is being sent to the Uttarakhand State Legal Services Authority, Nainital to give him the additional charge of the office of the Chairman, Permanent Lok Adalat, Dehradun.

By Order of the Court,

Sd/-
(Vivek Bharti Sharma)
Registrar General

No. 1901/UHC/Admin.A-2/Transf.-Posting/2023

Dated: April 25, 2023

1. All the District Judges of the State Judiciary for information.
2. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before His Lordship.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
10. Legal Advisor to H.E. the Governor of Uttarakhand for information.
11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
24. P.S. to Registrar General.
25. Treasury Officer (s), Dehradun, Haridwar and Nainital.
26. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

Assistant Registrar
Admin.A-2